

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA(CAA) No.01/Chd/HP/2018**

**In the matter of:**

Sections 230 and 232 of the Companies Act, 2013

AND

**In the matter of:**

Scheme of Amalgamation:

Anukul Commercial Pvt. Ltd. & Ors.

...Petitioner-Companies

Present: Mr. Rajeev K Goel, Advocate for petitioner-companies.

On request, adjourned to 13.03.2018 for arguments.

Sd/-  
(Justice R.P. Nagrath)  
Member(Judicial)

January 30, 2018  
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